



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,25th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:40 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
35	WP(C)(Suo Moto)/8/2018 BY SLIP	X X X Versus IN RE - THE STATE OF ASSAM AND 7 ORS.	MR S S DEY MR H K DAS(AMICUS CURIAE) SC, GHC	MR. R.K.D. CHOUDHURY(SR.GA,ASSAM) MS. T. KHRO, GA, NAGALAND, MR. A.D.CHOUDHURY, ADDL. ADVOCATE GENERAL, MIZORAM MR A CHANDRAN(ADDL.SR.GA, AP)
36	WA/229/2022 FIXED	PUNJAB NATIONAL BANK AND 2 ORS. Versus SURAJIT BARMAN AND ORS.	MR SISHIR DUTTA MS. S. MOCHAHARI MR. SIDHANT DUTTA	MR. S P ROY MS. S KUMARI JYOTISH DAS
37	WP(C)/4491/2022 FIXED	DR. SWAGATA NANDINI BAISHYA AND 20 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. K P PATHAK MR. A BORO Mr. A Baruah	MR. D K BAIDYA (SC, NMC) SC, HEALTH

LEAVE NOTE OF ADVOCATES FOR 25/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
5)	MR. P SARMA	17-08-2022	To	30-09-2022
6)	MR. J A AHMED	18-08-2022	To	24-09-2022
7)	MR S DASGUPTA	22-08-2022	To	30-09-2022
8)	MR J SHARMA	18-08-2022	To	30-08-2022
9)	MS. A DEVI	20-08-2022	To	09-09-2022
10)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022

11)	MS. B M CHETRI	22-08-2022	To	01-09-2022
12)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022
13)	MR. J AHMED	30-08-2022	To	02-09-2022
14)	MS. D GHOSH	23-08-2022	To	02-09-2022
15)	MR M Z AHMED	24-08-2022	To	26-08-2022
16)	MS B DUTTA	24-08-2022	To	26-08-2022
17)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
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19)	MR. S SHARMA	24-08-2022	To	26-08-2022
20)	MR R GOENKA	23-08-2022	To	02-09-2022
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22)	MR R CHAKRAVORTY	25-08-2022	To	25-08-2022
23)	MD. A J ATIA	30-08-2022	To	06-09-2022
24)	MS J KALITA	30-08-2022	To	01-09-2022
25)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022



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[AT 3:45 PM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

COURT NO: 1

[THIS BENCH WILL SIT AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
11	I.A.(Civil)/530/2021 FIXED in MACApp./1819/2021	MD. AJIJUL HOQUE AND 2 ORS Versus NEW INDIA ASSURANCE COMPANY LIMITED AND 2 ORS.	MR. M KHAN MD J ALOM MR R ISLAM	MR. K K BHATTA (R-1) MS JONA TALUKDAR (R-1) MS R DEVI (R-1)
	WITH MACApp./1819/2021 (Filing Number)	MD. AJIJUL HOQUE AND 2 ORS Versus NEW INDIA ASSURANCE COMPANY LIMITED AND 2 ORS (E)	MD J ALOM	

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LEAVE NOTE OF ADVOCATES FOR 25/08/2022

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22)	MR R CHAKRAVORTY	25-08-2022	To	25-08-2022

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 24-08-2022 TO 30-09-2022
(RELATING TO DIVISION BENCH-II), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

4	ITA/233/2017 FIXED	PRINCIPAL COMMISSIONER OF INCOME TAX Versus SHRI LALCHAND AGARWAL	MR. R K D CHOUDHURY MR.D K BAGCHI SC, A.S.G.I.
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LEAVE NOTE OF ADVOCATES FOR 25/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
43	WP(C)/5130/2020 B/O	JAHURA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR S DAS MR. T DEWAN MR K THAKUR	SC, ELEM. EDU H A AHMED(R-6) GA, ASSAM SC, AG MR. R ALI MR. R ALI MR. H A AHMED DR. R HOQUE DR. R HOQUE MR A S SK (R-6)
MOTION				
44	WP(C)/5524/2022 B/O	ANAMIKA YADAV Versus THE ASSAM UNIVERSITY AND 6 ORS	MRS. R BORAH MR. D BORAH	SC, ASSAM UNIVERSITY SC, U G C
ORDERS				
45	WP(C)/6728/2021 B/O	GHANA CHIRANG AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, EDU
46	WP(C)/7028/2021 B/O	AKRAUL MOSTAFA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC. EDU.

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 6

[THIS BENCH WILL SIT AT 10:30 AM

**RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
5	CrI.A./245/2018 PART-HEARD, WITH LCR(KEPT IN SECTION), P.B.-4, APPLN	N. SHANTI MEITEI @ CHINGLEMBA MANGANG @ TAKHELCHANGBAM HEMANTA SINGH Versus NIA	MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS. D SAIKIA MR P J BORAH MR. M G SINGH MR. M K DUTTA MR. T SINGH	SC, NIA
	WITH			
6	CrI.A./244/2018	L. JITEN SINGH Versus NIA	MR D K MISHRA MR S K SINGHA MR. B PRASAD MR P J BORAH MR. M G SINGH MR. N T SINGH MR. M K DUTTA	SC, NIA
	WITH			
	I.A.(CrI.)/16/2019 in CrI.A./244/2018	L. JEETEN SINGH Versus THE NATIONAL INVESTIGATION AGENCY	MR. N T SINGH MR. M K DUTTA	SC, NIA
	WITH			
7	CrI.A./253/2018	ELANGBAM BOBO @ KHANGANBA Versus NIA	MR D K MISHRA MR. S K SINGHA MR. B PRASAD MR P J BORAH MR. M G SINGH MR. N T SINGH MR. M K DUTTA	SC, NIA
	WITH			
	I.A.(CrI.)/37/2019 in CrI.A./253/2018	E. BOBO @ KHANGANBA Versus THE NATIONAL INVESTIGATION AGENCY	MR. N T SINGH MR. M K DUTTA	SC, NIA
	WITH			
8	CrI.A./261/2018	INAOCHA SINGH Versus NIA	MR D K MISHRA MR S K SINGHA MR. B PRASAD MR P J BORAH MR. M G SINGH MR. N T SINGH MR. M K DUTTA	SC, NIA

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LEAVE NOTE OF ADVOCATES FOR 25/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 1 TO 60), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
29	WP(C)/4889/2022 B/O	MOHIT PODDAR Versus THE GUWAHATI MUNICIPAL CORPN. AND 2 ORS.	MR S BORTHAKUR MR. U K DEKA MR P H KONWAR	SC, GMC
	WITH I.A.(Civil)/2510/2022 in WP(C)/4889/2022	MOHIT PODDAR Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR S BORTHAKUR MR. U K DEKA MR P H KONWAR	SC, GMC
MOTION				
30	WP(C)/5168/2022 FIXED	JAINUM FOOD AND WASTE PRODUCTS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MRS. S P NAIR MR. K P PATHAK MS N NEWME Mr. A Baruah	GA, ASSAM MR. B DEKA (R-3) ASSTT.S.G.I.
31	WP(C)/5502/2022 B/O	M/S BORAH TRANSPORT Versus THE STATE OF ASSAM AND 3 ORS	MR. M BISWAS MS M DAS MR. A DIHINGIA	GA, ASSAM
32	WP(C)/5520/2022 B/O	SONTASH DAS AND 18 ORS Versus THE UNION OF INDIA AND 7 ORS	MR M CHOUDHURY MR N RAY MR P J DAS	GA, ASSAM SC, NF RLY
33	WP(C)/5527/2022 B/O	RAJU PROSAD SARMA Versus STATE OF ASSAM	G. GOSWAMI MS. B CHOWDHURY	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
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[For Thursday,25th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 2:00 PM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 9

[THIS BENCH WILL SIT AT 2:00 PM

**RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGMENT

1	Crl.A./165/2018 (AT 2:00 PM)	THE NATIONAL INVESTIGATION AGENCY Versus SHRI AHETO CHOPHI	MR. D K DAS MR J A HASSAN MR I AHMED SC, NIA	MR. P KHATANIAR MR D DAS MRS P D KHATANIAR
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LEAVE NOTE OF ADVOCATES FOR 25/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
5)	MR. P SARMA	17-08-2022	To	30-09-2022
6)	MR. J A AHMED	18-08-2022	To	24-09-2022
7)	MR S DASGUPTA	22-08-2022	To	30-09-2022
8)	MR J SHARMA	18-08-2022	To	30-08-2022
9)	MS. A DEVI	20-08-2022	To	09-09-2022
10)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
11)	MS. B M CHETRI	22-08-2022	To	01-09-2022
12)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022
13)	MR. J AHMED	30-08-2022	To	02-09-2022
14)	MS. D GHOSH	23-08-2022	To	02-09-2022
15)	MR M Z AHMED	24-08-2022	To	26-08-2022
16)	MS B DUTTA	24-08-2022	To	26-08-2022
17)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
18)	MR. A K PURKAYASTHA	24-08-2022	To	26-08-2022
19)	MR. S SHARMA	24-08-2022	To	26-08-2022
20)	MR R GOENKA	23-08-2022	To	02-09-2022
21)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
22)	MR R CHAKRAVORTY	25-08-2022	To	25-08-2022
23)	MD. A J ATIA	30-08-2022	To	06-09-2022

24)	MS J KALITA	30-08-2022	To	01-09-2022
25)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,25th August 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.A.
MATTERS, ITEM NOS.1-42) AND (CRL.PET.
MATTERS, ITEM NOS. 1-30)),ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
45	Crl.A./193/2022 FIXED.	PRADIP SAIKIA AND ANR. Versus THE STATE OF ASSAM	MR. N BORUAH	PP, ASSAM
	WITH I.A.(Crl.)/448/2022 in Crl.A./193/2022	PRADIP SAIKIA AND ANR. Versus THE STATE OF ASSAM	MR. N BORUAH	PP, ASSAM
BAIL HEARING (BA)				
46	Bail Appln./1961/2022 FIXED	MD. JOSIJOL HOQUE Versus THE STATE OF ASSAM	MS.J DAS MR R PATAR MR. D KAKOTI	PP, ASSAM
BAIL HEARING				
47	AB/2187/2022 FIXED.	NABA KUMAR HAZARIKA @ NABUDH KUMAR HAZARIKA AND 3 ORS. Versus THE STATE OF ASSAM	MR. N J DUTTA J U AHMED MR. R K MUSHAHARY MR. N K MURRY MR S R NAWAZ	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 25/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
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8)	MR J SHARMA	18-08-2022	To	30-08-2022

9)	MS. A DEVI	20-08-2022	To	09-09-2022
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21)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
22)	MR R CHAKRAVORTY	25-08-2022	To	25-08-2022
23)	MD. A J ATIA	30-08-2022	To	06-09-2022
24)	MS J KALITA	30-08-2022	To	01-09-2022
25)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 10

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 64), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
28	WP(C)/5288/2022 FIXED	DR. JOY PRAKASH SARMA AND 11 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS MS E NATH	GA, ASSAM SC, APSC SC, AGRI. DEPARTMENT
29	WP(C)/5350/2022 BY SLIP	DR. NITY PATOWARY CHOUDHURY AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, APSC
30	WP(C)/5359/2022 BY SLIP	POMPI GOGOI CHANGMAI Versus THE STATE OF ASSAM AND 5 ORS	MR DEBA SARMAH MS N SHYAM	GA, ASSAM
31	WP(C)/5451/2022 BY SLIP	RANJIT BORO AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI	SC, HEALTH SC, FINANCE
32	WP(C)/5459/2022 BY SLIP	ABDUL MANNAN CHOUDHURY Versus THE STATE OF ASSAM AND 11 ORS	MR. S Ali MR K DAS	SC, IRRIGATION
33	WP(C)/5461/2022 BY SLIP	KHIRUD BORUAH Versus THE UNION OF INDIA AND 5 ORS	MR. N BORAH MR H MAZUMDER	ASSTT.S.G.I.
34	WP(C)/5495/2022 BY SLIP	SUNITRA GOGOI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	P BURAGOHAIN MR SAURADEEP DEY	SC, APSC SC, PWD
ADMISSION				
35	WP(C)/812/2019 BY SLIP	CHAMPAK KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. R C SAIKIA MR. L K BORAH	GA, ASSAM
36	WP(C)/4588/2020 FIXED	ARJUN PRASAD HARIJAN Versus UNITED BANK OF INDIA AND 13 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	MR. S DUTTA SC, PNB

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LEAVE NOTE OF ADVOCATES FOR 25/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
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25)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CRIMINAL BENCH (CRL.REV.P)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
53	Bail Appln./2060/2022 FIXED.	SURENDRA BORO Versus THE STATE OF ASSAM	MS H TERANGPI	PP, ASSAM
MOTION				
54	AB/2412/2022 B/O	BALENDRA TALUKDAR Versus THE STATE OF ASSAM	MR. P KATAKI MS. T ROY MRS R BEGUM MS. M DEVI	PP, ASSAM
BAIL HEARING (BA)				
55	Bail Appln./1711/2022 WITH SCANNED COPY OF CD AND CR. FIXED.	SHIV PRASAD SHAH @ TUTU SHAH Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	
56	Bail Appln./1813/2022 WITH CASE RECORD. FIXED	SAMIR KHAN Versus THE STATE OF ASSAM	MS. A. MEDHI MRS S MALAKAR	PP, ASSAM
57	Bail Appln./1841/2022 WITH CASE RECORD AND CASE DIARY, FIXED	GURDEV SINGH AND ANR. Versus THE STATE OF ASSAM	MR S H SIKDAR S YESMIN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 25/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 61 TO 128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
20	WP(C)/2924/2021 AT 2:00 PM	BHABA DEV MAHANTA Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR R SINGHA	MR. K N CHOUDHURY (R-6) MR. B PRASAD (R-6) MS P CHAKRABORTY (R6) MS. A DAS (r-6) SC, PWD SC, BTC
ADMISSION				
21	WP(C)/6154/2015 FIXED	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR.P SARMAH MR.D DAS MS.S PHUKAN	MR.H BURAGOHAJ SC, PWD
ORDERS				
22	WP(C)/3863/2021 B/O	DILIP KALILTA Versus THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM
23	WP(C)/5603/2021 FIXED	RONGPUR CO OPERATIVE SOCIETY LTD AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR S H MAHMUD MS N BORDOLOI MS. P DEVI	GA, ASSAM MR. B CHAKRAVARTY MS. A LALA
	WITH I.A.(Civil)/2296/2021 in WP(C)/5603/2021	AJMAL HUSSAIN BARBHUIYA AND 2 ORS. Versus RONGPUR CO OPERATIVE SOCIETY LTD AND 2 ORS	MR. B CHAKRAVARTY MR. S UPADHAY MS. A LALA	MR. M U MAHMUD
HEARING				
24	WP(C)/3428/2014 WITH LCR, FIXED	THE NORTHERN EVANGELICAL LUTHERAN CHURCH Versus THE STATE OF ASSAM AND 5 ORS	MR.M U MAHMUD MR.M I HUSSAIN MR.S HAQUE MR.H R CHOUDHURY MR.M ALI	MR.S S SHARMA MR.B J MUKHERJEE MRA SHARMA MR.L SARMA SC, REVENUE
	WITH I.A.(Civil)/4220/2019 in WP(C)/3428/2014	THE NORTHERN EVANGELICAL LUTHERAN CHURCH Versus THE STATE OF ASSAM	MR. M U MAHMUD	GA, ASSAM SC, REVENUE

25 WITH
RFA/69/2018

SRI MANJIL MOSHAHARY AND 2 ORS
Versus
THE NORTHERN EVANGELICAL
LUTHERAN CHURCH

MR. S K SAHARIAH
MR D C NATH

MR. M U MAHMUD
MR. M ALI
MR S ISLAM

WITH LCR

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LEAVE NOTE OF ADVOCATES FOR 25/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

[CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA MATTERS) AND SPECIAL LIST(SAO AND FAO), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
18	Tr.P.(C)./89/2022 B/O	DEEPAMONI BORAH (DAS) Versus KAUSTHAB DAS	MR. A K GUPTA MR. R S MISHRA	
19	CRP/96/2022 B/O	DR. NILUFAR RAHMAN AND ANR Versus AFROZA RAHMAN AND ANR	MR. S CHAMARIA MR. M ALI MR A N SARMAH	
	WITH I.A.(Civil)/2561/2022 in CRP/96/2022	DR. NILUFAR RAHMAN AND ANR Versus AFROZA RAHMAN AND ANR	MR. S CHAMARIA MR. M ALI MR A N SARMAH	
<u>ADMISSION</u>				
20	FAO/45/2022 CAVT. NO.06832/022, B/O	ASSAM GOVERNMENT MARKETING CORPORATION LTD. AND 2 ORS. Versus KAUSTAV KUMAR DAS	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	MR. D NANDI MS P SARMAH FOR CAVEATOR
	WITH I.A.(Civil)/2553/2022 in FAO/45/2022	ASSAM GOVERNMENT MARKETING CORPORATION LTD. AND 2 ORS. Versus KAUSTAV KUMAR DAS	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	MR. D NANDI MS P SARMAH FOR CAVEATOR
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
21	RSA/132/2022 B/O	ON THE DEATH OF HAZRAT ALI PARAMANIK HIS LEGAL HEIRS SUKITAN NESSA AND ORS. Versus BAHADUR AND ORS.	MR. K K DEY MR V K BAROOAH	
	WITH I.A.(Civil)/2549/2022 in RSA/132/2022	ON THE DEATH OF HAZRAT ALI PARAMANIK HIS LEGAL HEIRS SUKITAN NESSA AND ORS. Versus BAHADUR AND ORS.	MR. K K DEY MR V K BAROOAH	

ORDERS

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LEAVE NOTE OF ADVOCATES FOR 25/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
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9)	MS. A DEVI	20-08-2022	To	09-09-2022
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23)	MD. A J ATIA	30-08-2022	To	06-09-2022
24)	MS J KALITA	30-08-2022	To	01-09-2022
25)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,25th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.A.
MATTERS, ITEM NOS.43-70) AND (CRL.PET.
MATTERS, ITEM NOS. 31-60)),ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
45	Bail Appln./2098/2022 B/O	KSHYITISH CH SARMA @ KSHYITISH SARMA Versus THE STATE OF ASSAM	MR. N J DUTTA MR. K D SARMA	PP, ASSAM
MOTION				
46	Crl.Rev.P./423/2022 B/O	KUSHAL BORUAH AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	WITH I.A.(Crl.)/472/2022 in Crl.Rev.P./423/2022	KUSHAL BORUAH AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
47	AB/2317/2022 B/O	KRISHNA SARKAR Versus THE STATE OF ASSAM	MS. R KALITA MS N BORDOLOI	PP, ASSAM
ADMISSION				
48	Crl.Pet./204/2022 WITH LCR. FIXED.	MOHURUDDIN Versus MUSTT AMESA KHATUN	MR R DHAR MD. A MATLIB	MR. S S S RAHMAN (LEGAL AID COUNSEL)
BAIL HEARING				
49	AB/2262/2022 FIXED	RAHUL HAQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	PP, ASSAM
50	AB/2266/2022 FIXED	SAYED ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 24

[THIS BENCH WILL SIT AT 10:30 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
46	MACApp./567/2022 FIXED	SUBHAM KANU Versus KANCHA ALI AND 2 ORS (D)	MR. B K DAS MD S ALI MR D J ADHIKARY	
47	MACApp./569/2022 FIXED	NEW INDIA ASSURANCE COMPANY LTD Versus MRS HIRUMONI CHETIA AND 3 ORS	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP	MR. B BARUAH MS S HASNU
	WITH I.A.(Civil)/2543/2022 in MACApp./569/2022	NEW INDIA ASSURANCE COMPANY LTD. Versus MRS. HIRUMONI CHETIA AND 3 ORS.	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP	MR. B BARUAH MS S HASNU

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